

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **10.01.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 49/2024 For Stay IA No. 789/2024	Vinod Bajaj Vs Vetril Systems Pvt. Ltd. & 2 Ors. WITH	Mr. Sumana Naganand	Sadananda & Prasad- R1-R3
2.	Comp App (AT) (CH) No. 75/2024 For Stay IA No. 1119/2024	Vinod Bajaj Vs Vetril Components Pvt. Ltd. & 2 Ors. WITH	Mr. Sumana Naganand	Sadananda & Prasad- R1-R3
3.	Comp App (AT) (CH) No. 76/2024 For Stay IA No. 1122/2024	Vinod Bajaj Vs Vetril Electronics Pvt. Ltd. & 2 Ors.	Mr. Sumana Naganand	Sadananda & Prasad- R1-R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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